



2024:KER:72242

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

FRIDAY, THE 27TH DAY OF SEPTEMBER 2024 / 5TH ASWINA, 1946

BAIL APPL. NO. 6587 OF 2024

CRIME NO.20/2024 OF CYBER CRIME POLICE STATION, KOLLAM CITY,
KOLLAM

PETITIONER:

AKHIL RAJ ALIAS AKHIL MARAR,
AGED 35 YEARS
S/O RAJENDRAN PILLAI, AKHIL NIVAS,
KOTTATHALA, KOTTARAKKARA, KOLLAM., PIN - 691507

BY ADVS.
M.R.SASITH
SITHARA HAMZA KIZHAKOOT
R.K.CHIRUTHA
NEELANJANA NAIR
ANJANA SURESH.E
REETHU JACOB
NANMA.B.B
RIYA KOCHUMMAN
LIDHIYA GEORGE

RESPONDENT:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, PIN - 682031

BY SMT. PUSHPALATHA. M.K
SENIOR PUBLIC PROSECUTOR

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
27.09.2024, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:



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Dated this the 27th day of September, 2024

ORDER

The application is filed under Section 482 of the Bharatiya Nagarik Suraksha Sanhita, 2023, for an order of pre-arrest bail.

2. The petitioner is the sole accused in Crime No. 20/2024 of the Cyber Crime Police Station, Kollam, which is registered against him for allegedly committing the offences punishable under Sections 45 and 192 of the Bharatiya Nyaya Sanhita, 2023, and Section 51 of the Disaster Management Act, 2005.

3. Heard; Sri. Sasith. M.R, the learned counsel appearing for the petitioner and Smt. Pushpalatha. M.K, the learned Public Prosecutor.

4. The learned Public Prosecutor, on instruction, submitted that all the offences alleged against the petitioner are bailable in nature. The said submission is recorded.



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:-3:-

5. In the light of the above submission, the application is unwarranted.

Resultantly, the bail application is closed without prejudice to the right of the petitioner to approach the Jurisdictional Court and work out his remedies in accordance with the law.

Sd/-

C.S.DIAS,JUDGE

mtk/27.09.24



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:-4:-

APPENDIX OF BAIL APPL. 6587/2024

PETITIONER ANNEXURES

Annexure A-1

**THE TRUE COPY OF THE FIR IN CRIME
NO.20/2024 OF CYBER CRIME POLICE STATION,
KOLLAM RURAL**